

ITEM NO.12+13+14+15+16+17+
18+59+60

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).548/2026

LAXMI NARAYAN TRIPATHI & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

FOR ADMISSION

IA No. 129061/2026 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 127541/2026 - STAY APPLICATION

With

WP(C) No.541/2026(x)

FOR ADMISSION

WP(C) No.519/2026(PIL-W)

(Mention Memo)

FOR ADMISSION

IA No.121802/2026 - Stay application

WP(C) No.535/2026(X)

(Mention Memo)

FOR ADMISSION

IA No.124131/2026 - Ex-parte stay

WP(C) No.512/2026(PIL-W)

FOR ADMISSION

IA No. 120652/2026 - STAY APPLICATION

WP(C) No.546/2026 (PIL-W)

FOR ADMISSION

IA No. 126455/2026 - STAY APPLICATION

WP(C) No.547/2026 (X)

WP(C) No.566/2026(X)

FOR ADMISSION

IA No. 133717/2026 - GRANT OF INTERIM RELIEF

WP(C) No.568/2026(X)

IA No. 134553/2026 - GRANT OF INTERIM RELIEF

Date : 04-05-2026 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) Dr. Abhisek Manu Singhvi, Sr. Adv.
Mr. Gautam Das, Adv.
Mr. Avishkar Singhvi, Adv.
Mr. Nipun Katyal, Adv.
Mr. Amit Bhandari, Adv.

Mr. Dhananjay Kumar, Adv.
Mr. Surya Pratap Singh Rana, Adv.
Mr. Manan Sharnma, Adv.
Mr. Aishwary Mishra, Adv.
Mr. Dhananjai Shekhawat, Adv.
Mr. Archit Jain, Adv.
Ms. Priyanka S. Aneja, Adv.
Ms. Vandana Miglani, Adv.
Ms. Smita Samantaray, Adv.
Mr. Gautam Das, AOR

Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Harshit Anand, Adv.
Mr. Rajagopalan R @ Kanmani R, Adv.
Ms. Mus Khan Tibrewala, Adv.
Ms. Nishtha Jindal, Adv.
Ms. Sithara Sarangan, Adv.
Mr. Paras Nath Singh, Adv.
Mr. Shakeel Ahmed, AOR
Mr. Amit Bhandari, Adv.
Mrs. Vikram Patralekh, Adv.

Ms. Jayna Kothari, Sr. Adv.
Dr. Anindita Pujari, Sr. Adv.
Ms. Aparna Mehrotra, Adv.
Mr. Shaileshwar Yadav, Adv.
Mr. Rohit Kumar-I, AOR
Ms. Radhika Mahopatra, Adv.
Ms. Divyanshi Pundhir, Adv.
Mr. Ritik Kumar, Adv.
Mr. Naveen Kumar V, Adv.

Mr. Rajeev Shakder, Sr. Adv.
Mr. Yashwant Singh, AOR
Mr. Supratik Sarkar, Adv.
Mr. Harshit Anand, Adv.
Mr. Karan Khetani, Adv.
Mr. Arkaprava Dass, Adv.
Mr. Nazrul Islam, Adv.

Mrs. Rashmi Chopra, Sr. Adv.
Ms. Arundhati Katju, Sr. Adv.
Ms. Anindita Mitra, AOR
Mr. Vishal Sinha, Adv.
Mr. Aman Prasad, Adv.
Ms. Samriddhi Agarwal, Adv.
Ms. Spriha Pachauri, Adv.
Ms. Deeksha Singh, Adv.
Ms. Shagufa Khan, Adv.
Mr. Mohd Shahrukh Qureshi, Adv.
Ms. Katyayani Vishnupriya, Adv.

Mr. C.R.Jaya Sukin, Adv.
Ms. Yashika Anand, Adv.
Ms. Jyoti Zongluju, Adv.
Ms. Priya Rani, Adv.
Mr. Neeraj Srivastava, Adv.
Mr. Narender Kumar Verma, AOR

Ms. Shraddha Deshmukh, AOR
Mr. Sanchit Singh, Adv.
Mr. Sarthak Gupta, Adv.
Mr. Kaustubh Khanna, Adv.

Ms. Sanjana Saddy, AOR

For Respondent(s) Mr. Tushar Mehta, SG
Mr. M.K. Maroria, Adv.

Mr. Prasanna S., AOR

Ms. Harsha Azad, party in-person

UPON hearing the counsel the Court made the following
O R D E R

1. Issue notice, returnable on 03.08.2026.
2. Mr. M.K. Maroria, learned counsel, accepts notice on behalf of the Union of India.
3. Let notices be issued to all the States and Union Territories through their Advocates General/standing counsels. Counter-affidavits to be filed before the next date of hearing.
4. These matters shall be placed before a Three-Judge Bench to be constituted by Hon'ble the Chief Justice of India.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI DILEEP KUMAR)
ASSISTANT REGISTRAR